

search be pleased to state the number of States in which Hindi has been adopted as the medium of instruction after the inauguration of our Republic?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 56.]

Coal Mines in Madhya Pradesh

*365. **Shrimati Ila Palchoudhury:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the new coal mines discovered in Madhya Pradesh during 1956 have begun to be worked;

(b) if so, the quantity of coal so far quarried; and

(c) the estimated quantity of coal which is expected from these mines?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). It is presumed that the Hon'ble member is referring to the coalmines that are proposed to be opened in Korba, Jhilimili-Bisrampur and Korea coalfields in Madhya Pradesh during the Second Plan period. Work has so far progressed on two mines in Korba coalfield and in both these mines, coal has been reached and a small quantity has been quarried.

(c) The production envisaged from the Korba coalfield is 4 million tons per annum and from the Jhilimili-Bisrampur and Korea coalfields, 3 million tons per annum, by 1960-61.

Law Commission

*366. { **Shri Thimmaiah:**
Shri S. V. Ramaswamy:

Will the Minister of Law be pleased to refer to the statement of work done by Law Commission laid on the Table on the 26th November, 1956 and state the progress made by the Law Commission since then?

The Minister of Law (Shri A. K. Sen): A statement of the work done by the Law Commission during the period 1st November, 1956 to the 20th May, 1957 is laid on the Table of the House. [See Appendix II, annexure No. 57.]

Sodepur Glass Works, Ltd.

*368. **Shri S. V. Ramaswamy:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1417 on the 20th December 1956 and state the present position with regard to the recovery of advances from the Sodepur Glass Works Ltd.?

The Minister of Finance (Shri T. T. Krishnamachari): The sale and mortgage transactions between the Industrial Finance Corporation and the Indo-Asahi Glass Company Limited were completed on the 3rd May, 1957. The legal and other aspects regarding appropriation of the sale proceeds of the assets of Sodepur Glass Works Ltd., amounting to Rs. 62 lacs against Rs. 112 lacs approximately due from the said Company and also the enforcement of deeds of guarantee executed by the guarantors for the recovery of the balance, viz, nearly Rs. 50 lacs are under examination by the Corporation.

Korba Coal Fields

*367. { **Shri Warrior:**
Shri Jangde:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether coal is being raised from the three open cast mines and one underground mine at Korba coal fields;

(b) if so, what is the present monthly out-put; and

(c) when these mines are expected to go into full production?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). Work has progressed on one open cast mine and one underground